



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

www.rbi.org.in

गवर्नर  
GOVERNOR

LETTER OF TRANSMITTAL

REF. No. SYD. 674 / 02.16.001 / 2010-11

August 24, 2010  
Bhadra 2, 1932 (Saka)

**The Finance Secretary  
Government of India  
Ministry of Finance  
New Delhi – 110 001**

Dear Sir,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended the June 30, 2010 signed by me, the Deputy Governors and the Chief General Manager, and certified by the Bank's Auditors; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2010.

Yours faithfully,

[ D. Subbarao ]